

**F.No.14011/04/OUTSOURCE-STENO/16-17/CESTAT/CT
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-2, R.K.PURAM, NEW DELHI-110066**

Date 31/03/2017

To

M/S. PR Mobicult Technologies PVT LTd
220, Vardhman diamond plaza, 2nd Floor
D.B.Gupta Road, Motia Khan
Pahar Ganj, New Delhi-110055

Ref: - Renewal of contract: reg

Sir,

Reference to this Tribunal letter dated 21/10/2016, conveying the approval of the competent authority for providing stenographers against the outsourcing post from 01/11/2016 to 31/03/2017.

You are requested to provide 3 stenographers for a further period of three months i.e 01/04/2017 to 30/06/2017 to this office on the same terms and conditions.

Yours faithfully,



(Bineesh Kumar K.S)
Dy.Registrar(GAR)

